

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION NO. 2233
TO BE ANSWERED ON THE 31st JULY, 2026

Bulk Drug Park Scheme in Himachal Pradesh

2233. Ms Kangna Ranaut:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the details of funds sanctioned, released and utilised under the Bulk Drug Park Scheme for Himachal Pradesh since its inception, year-wise;
- (b) whether the Government has observed any gap between the release of funds and their actual utilisation during implementation of the said project, if so, the details thereof;
- (c) the milestones and timelines prescribed for creation of common infrastructure facilities under the said project along with the present status of their implementation;
- (d) whether any review has been conducted by the Government to identify reasons for delays or slow progress, if so, the details thereof; and
- (e) the corrective measures taken to ensure timely completion and operationalisation of the project?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a): Department of Pharmaceuticals (DoP), Government of India has sanctioned an amount of ₹ 1000 crore on 11.10.2022 for development of Bulk Drug Park in Haroli, District Una, Himachal Pradesh under the Scheme for 'Promotion of Bulk Drug Parks' and out of which an amount of ₹ 225 crore has been released on 20.02.2023. The State Government, has also sanctioned an amount of ₹118.46 crore and released an amount of ₹ 35.53 crore as state share in F.Y. 22-23 towards development of Common Infrastructure Facilities (CIF). Year-wise utilization of released funds is as under: -

(₹ in crore)

Financial Year	Central Share	State Share
2023-24	55.41	0
2024-25	0	0
2025-26	43.77	0.24
2026-27	16.82	0
Total	116.00	0.24

(b) : The funds released are being utilized in a phased manner in accordance with approved project components and progress of works being executed through designated agencies. Utilization is linked with the execution of infrastructure components.

(c): Major common infrastructure facilities under implementation include site development, water supply system, power infrastructure, Common Effluent Treatment Plant (CETP) with Zero Liquid Discharge (ZLD), steam generation system, warehouse, centre of excellence, solvent recovery system, emergency response centre and solid waste management facilities.

Present status is as under:

- i. About 20% work of Phase-I site development has been completed.
- ii. Approximately 98% of water supply and groundwater recharge works for 15 MLD capacity have been completed.
- iii. 20 MVA power infrastructure required for the construction phase has been completed by HPSEBL.
- iv. Tenders for CETP with ZLD (₹273 crore) and Steam Generation System (₹300 crore) are released.
- v. Procurement process for other critical utilities is underway.

On the basis of representations received from the State Governments concerned, the status of projects, the level of fund utilisation and the anticipated completion of projects in FY2026–27, the tenure of the scheme has been extended up to FY2026-27.

(d) and (e): Yes Sir, the review of the progress of the Bulk Drug Park being developed in Himachal Pradesh is regularly carried out by the Scheme Steering Committee of the scheme for “Promotion of Bulk Drug Park”, Secretary and Joint Secretary in the Department of Pharmaceuticals and by High Powered Committee headed by Hon’ble Minister of Industries, Himachal Pradesh. Primary reasons affecting delay is the grant of Environmental Clearance which has been granted on 25.09.2025, procedural requirement for permission for felling of trees and bids for procurement. The State Government and implementing agencies are closely monitoring project execution and expediting statutory clearances, tendering and award of contracts for critical infrastructure components. Following receipt of Environmental Clearance, project activities have gained momentum, and multiple infrastructure packages are under implementation or advanced stages of procurement to ensure timely completion and operationalization of the park.
